

IN THE INCOME TAX APPELLATE TRIBUNAL "Guwahati" BENCH, GUWAHATI
(Through Virtual Hearing at Kolkata)

BEFORE SHRI RAJESH KUMAR, AM
AND
SHRI MANOMOHAN DAS, JM

ITA No. 90/GTY/2024
(Assessment Year:2020-21)

Lakheswari Tea Industries
2nd Floor, S.S. Complex,
G.N.B. road, Opp. Senairam HS
Shool, Tinsukia, Assam-786125

Vs.

Income Tax Officer, Ward-1,
Tinsukia
Aayakar Bhawan,
Bordoloi Nagar, Tinsukia,
Assam-786125

(Appellant)

(Respondent)

PAN No. AADFL1438J

Assessee by : Withdrawal Petition
Revenue by : Shri Santosh Kr. Karnani, DR

Date of hearing: 10.11.2025
Date of pronouncement: 01.12.2025

ORDER

Per Rajesh Kumar, AM:

This is an appeal preferred by the assessee against the order of the National Faceless Appeal Centre, Delhi (hereinafter referred to as the "Ld. CIT(A)") dated 28.02.2024 for the AY 2020-21.

- At the outset, Ld. Counsel for the assessee filed letter dated nil requested to withdraw the instant appeal to which Ld. DR did not oppose. We therefore, dismiss the appeal as withdrawn.
- In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 01.12.2025.

Sd/-
(MANOMOHAN DAS)
(JUDICIAL MEMBER)

Sd/-
(RAJESH KUMAR)
(ACCOUNTANT MEMBER)

Kolkata, Dated: 01.12.2025

Sudip Sarkar, Sr.PS



Copy of the Order forwarded to:

1. The Appellant
2. The Respondent
3. CIT
4. DR, ITAT,
5. Guard file.

True Copy//

BY ORDER,

Sr. Private Secretary/ Asst. Registrar
Income Tax Appellate Tribunal, Guwahati